Tender for Non-competitive Bids (Scheme for Non-competitive Bidding Facility in Auctions of Government Securities)

Annexure II (a)

For office use only

Regn no.

The Regional Director, Reserve Bank of India, Public Debt Office, Fort, Mumbai - 400 001.

Dear Sir,

Tender for Non-competitive Bids for "6.13 per cent Government Stock 2028" for an aggregate amount of Rs.100 crore: Auction to be held on July 1, 2004.

Pursuant to Government of India, Ministry of Finance, Department of Economic Affairs Notification No F.No.4(8)-W&M/2004(i)dated June 29, 2004 and the tender notice issued by you, I/we, the undersigned hereby submit an aggregated bid on behalf of the non-competitive bidders as per the enclosed list in pursuance of the 'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities' at the auction to be held by you on the captioned date as set out below:

i) Nar	Name of the Bank/Primary Dealer		÷		
ii) Ad) Address		:		
iii) Tel	lephone No.		:		
iv)					
	Mode of Credit	A/C No.	Amount (Nominal value of the Govt. Stock required) in Rs.		
	SGL	BYSL			
	CSGL	BYSL			
	Total				

Undertaking

- 1. On your acceptance of my/our bid,
- i) I/we agree/undertake to immediately collect the letter of acceptance from your office and to deposit the requisite amount at Reserve Bank of India, Fort, Mumbai on the day/time as indicated therein.
- ii) I/We authorise you to debit my/our Current account maintained with Reserve Bank of India with the requisite amount.
- 2. I/We have read the terms and conditions for non-competitive bidding contained in the 'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities' for the auction to be held on the captioned date and undertake to abide by them.
- 3. I/We have not submitted any other non-competitive bid in respect of the same clients for the auction to be held on the captioned date.
- 4. I/We have enclosed a list containing the details of the non-competitive bidders viz. name, address, bid amount, etc.

	Yours faithfully
Dated :	

Signature and Office Stamp of the Bidder/s